

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

14.03.2014

CP 86/2013 (OA No.50/2013)

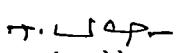
Mr. P.N. Jatti, Counsel for applicant.
Mr. R.N. Mathur, Sr. Counsel for
Mr. M.A. Khan, Counsel for respondents.

The applicant has filed this Contempt Petition for non compliance for the order dated 24.01.2013 passed in OA No. 50/2013 whereby the respondents were directed to decide the appeal filed by the applicant expeditiously in accordance with the provisions of law but in any case not beyond the period of three months from the date of receipt of a copy of this order.

The Sr. Counsel, Mr. R.N. Mathur, submits that the appeal filed by the applicant has been decided by the respondents vide order dated 06.02.2014.

Therefore, we are of the view that the order of the Tribunal dated 24.01.2013 passed in OA No. 50/2013 has been complied with.

Accordingly the present Contempt Petition is dismissed. Notices issued to the respondents are discharged.


(M. Nagarajan)
Member (J)


(Anil Kumar)
Member (A)

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